

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5431
ANSWERED ON:28.04.2010
QUOTA FOR SPORTS PERSONS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether any quota or bonus marks has been fixed for sports persons in recruitment for Group `C` and `D` posts under the Central Government;
- (b) if so, the details thereof; and
- (c) the details of sports discipline for which the sports persons would be playing to avail the above quota?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a), (b) & (c): A Scheme exists in the Central Government for appointment of meritorious sports persons to Group C and `D` categories in the Civil Posts/Services. Under this Scheme, the Ministries/Departments can appoint meritorious sports persons playing any of the 43 Games/Sports listed in the Scheme as given in the Annexure, to the extent of 5% of the direct recruitment vacancies to be filled in a year.